GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:917 ANSWERED ON:27.11.2012 WITHDRAWAL OF PARA-MILITARY FORCES FROM J & K Hussain Shri Syed Shahnawaz

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is contemplating to reduce/withdraw the Para-Military Forces from Jammu and Kashmir;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the follow up action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (c): The deployment of Central Para-Military Forces in the Kashmir Valley is a subject of continuous appraisal and review. The Force levels are maintained in order to meet the requirements of the State Governments for the maintenance of law and order. It has been the endeavour of the Government to reduce CPMF deployment in a graded manner thereby entrusting more and more responsibility on the State Force for the maintenance of law and order. All adjustments in the strength of Central Para-Military Forces in J&K are made after careful consideration of all factors, view points and the ground situations. Force levels in the Kashmir valley are maintained in close consultation with the State Government.